

equipments have been provided. A considerable part of Indo-Pak border has been fenced and flood lighted. BSF and coast Guards, who are deployed on land and coastal borders have been vested with the powers under the Customs Act to interdict narcotic drugs on the border in addition to the Central and State Government enforcement agencies empowered under the NDPS Act.

Varying Rate of Interest of Loan

2279. SHRI BHUPINDER SINGH MANNA: Will the Minister of FINANCE be pleased to state:

(a) the total amount of loan on country and varying rates of interest on such loan;

(b) the total annual payment on account of interest;

(c) the total amount of loan the banks of country have disbursed in country in different categories and at what rates of interest; and

(d) what is the rate of interest of overseas banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY: (a) The total amount of external debt (including NRI deposits and defence debt) outstanding on the country is estimated to be US \$ 90.4 billion at the end of September 1994. The interest rates on these loans vary from loan to loan depending on the nature of the loan, the maturity period, currency and the source of lending.

(b) The total amount of interest payment on external loan was US \$ 3718 million and US \$ 3748 million during 1992-93 and 1993-94 respectively.

(c) and (d) Sectoral deployment of gross banks credit by major sectors as on March 1994 is as follows:

	(Rs. in crores)
Outstanding as on March 18, 1994	
Gross Bank Credit	1,56,836
By Sector	
Public Food Procurement credit	10,907
Non-food Gross Bank credit	1,45,929
(a) Priority Sectors	33,875
(b) Industry (Medium & Large)	57,872
(c) Wholesale Trade (other than food procurement)	7,334
(d) Other Sectors	26,848

The lending rates of scheduled commercial banks including foreign banks are as given below:

	(percent per annum)
Size of credit limit New rates (effective October 18, 1994)	
All advances (including term loans)	
Upto and inclusive of Rs. 25,000/	12.0
Over Rs. 25,000 and upto Rs. 2 lakh	13.5
Over Rs. 2 lakh	Free.

Change in GDP rate

2280. SHRIMATI ANANDIBEN KETHABHAI PATEL: Will the Minister of FINANCE be pleased to state:

(a) what is the GDP rate after adopting new economic policy;

(b) the reasons for which there is no change in GDP rate; and

(c) whether Government are hopeful in change of GDP rate in near future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY: (a) to (c) The Indian economy has responded smartly to wide ranging reform measures undertaken since July 1991. This is reflected in an acceleration in the rate of growth in gross domestic product at factor cost (at 1980-81 prices) from 0.9 per cent in 1991-92, 4.3 per cent in each of the years 1992-93 and 1993-94 to a projected 5.3 per cent during the current year.

Notices issued to various LIC Agents

2281. SHRI GHUFRAN AZAM: Will the Minister of FINANCE be pleased to state:

(a) whether the Senior Divisional Manager LIC, North-Central Zone has issued notices to various agents of LIC for reduction of their ranks in the club membership;

(b) whether it is a fact that LIC's decision to reduce the ranks of agents was the outcome of an effort to protect its offices from any embarrassment;

(c) whether some of these officers had been instrumental to seek false and fake business under the Salary Saving Schemes in order to raise business output of a given year; and